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O.A. No.118/08

ORDER DATED 25<sup>th</sup> FEBRUARY, 2008

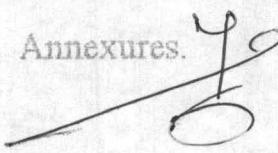
Coram:

Hon'ble Shri M.R. Mohanty, Vice-Chairman  
Hon'ble Shri C.R. Mohapatra, Member(A)

Heard Mr.S. Pattnaik, Ld. Counsel appearing for the Applicant and Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Union of India (on whom a copy of this O.A. has already been served) and also perused the materials placed on record.

2. Applicant was confirmed with ACP benefits w.e.f. 18.02.2003. By filing this Original Application Under Section 19 of the Administrative Tribunals Act, 1985, the Applicant has, virtually, prayed to get the ACP benefits retrospectively w.e.f. 28.11.2000.

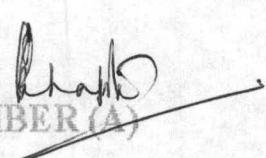
3. Before approaching this Tribunal, the Applicant also submitted a representation to his authorities, on 12.02.2007, to grant him the said claim. The Applicant has relied upon the order dated 16.12.05 of this Bench of the Tribunal rendered in O.A. No.949/05. He also relied upon the order dated 13.02.2003 rendered in the case of V.S.S.R. Murty/ in O.A. No.1911/2000 of the C.A.T, Hyderabad Bench. Copies of the orders of the C.A.T, Hyderabad Bench and that of the C.A.T., Cuttack Bench has been filed along with this O.A as Annexures.

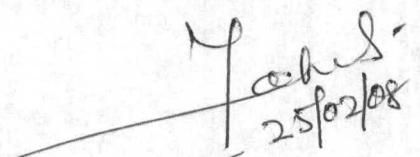


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4. In the aforesaid premises, without entering in to the merits, this case this O.A. is hereby disposed of with a direction to the Respondents to consider the grievances of the Applicant (to antedate his ACP benefits w.e.f. 28.11.2000) and pass necessary orders within a period of 90 days from the date of receipt of the copy of this order. While considering the grievances of the Applicant, the Respondents should keep in mind the views expressed by this Tribunal at its different Benches.

5. Send copies of this order, along with copies of this O.A, to the Respondents; who should treat the copy of this O.A as a representation of the Applicant. Supply free copies of this order to Mr. S. Patnaik, Ld. Counsel appearing for the Applicant and to Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Union of India

  
MEMBER (A)

  
25/02/08  
VICE-CHAIRMAN